

110
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB) No.463/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company	Bard Roy Infotech Pvt.Ltd.-Vs-Heritage Health Insurance TPA Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Manju Bhutoria, Adv. } for P.
2. Nirmalya Basgupta, Adv. }
3. Rayasree Mukherjee } Petitioners
4. Chhedi Raychowdhury } IRP
5. ARUN KR. GEETI, FCA }
6. Mr. Dhivendra Natti Sharma } Bajajia Holdings Pvt. Ltd
Mr. A. P. Agarwalla }
- 16/11/17

Mr. J. T
16/11/17

ORDER

Ld. Insolvency Resolution Professional (IRP) as well as
Ld. Counsel for the operational creditor and the corporate
debtor are present

It appears that IRP has not filed progress report. IRP is directed to file progress report within 2 days from today.

List on 23/11/2017 for further consideration.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)